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# Defective Case Register from 2026-11-17 to 2026-11-17

| Sl.NO. | Filing No | Advocate for Petioner/Caveator | Date of objection | Defects as per S.R. |
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| 1 | D-WP(C)/54644/2026 | KISHORE CHANDRA PRADHAN | 2026-11-17 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br><br>i) D.C. Fee of Rs 12/- not paid. |
| 2 | D-WP(C)/54740/2026 | TUKUNA KUMAR MISHRA | 2026-11-17 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br><br>1. Index, synopsis and date chart not signed by the advocate |
| 3 | D-WP(C)/54668/2026 | SOUMYA MISHRA | 2026-11-17 | 3-AUTHENTICATION FEE IS DEFICIENT. |
| 4 | D-TRPCRL/35229/2026 | SANGRAM SENAPATI | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 5 | D-BLAPL/35247/2026 | RAJIB LOCHAN PATTNAIK | 2026-11-17 | Petition not correctly addressed to Honorable Court |
| 6 | D-WP(C)/54765/2026 | DEEPAK KUMAR MOHAPATRA | 2026-11-17 | i) Date mentioned in Index, and Book mark not tally with annexure-6. |
| 7 | D-WP(C)/54680/2026 | DIPTIRANJAN MOHAPATRA | 2026-11-17 | 1.Bar welfare member c.fee of Rs.50/- not paid. 2.Page nos.66 and 67 not legible. 3.Date chart not correctly furnished. |
| 8 | D-WP(C)/54768/2026 | SIDHARTH SANKAR MOHAPATRA | 2026-11-17 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>i) Date mentioned in prayer of the petition not tally with annexure-5.ii) Page no. 23 repeated in petition. |
| 9 | D-WP(C)/54649/2026 | RANJAN KUMAR ROUT | 2026-11-17 | i) Age of the petitioner not furnished in C.T.ii) Sl. no. 15 repeated in petition. |
| 10 | D-WP(C)/54681/2026 | DIPTI RANJAN MOHAPATRA | 2026-11-17 | 1.Bar welfare member c.fee of Rs.50/- not paid. 2.Page nos.67 and 68 not legible. |
| 11 | D-WP(C)/54667/2026 | BISWABIHARI MOHANTY | 2026-11-17 | 1. Reference certificate not correctly furnished. |
| 12 | D-WP(C)/54753/2026 | SHASHI BHUSAN JENA | 2026-11-17 | i) Date mentioned in Index, Book mark and si. no.5 of the petition not tally with annexure-3. |
| 13 | D-WP(C)/54677/2026 | SHARMISTHA SAMAL | 2026-11-17 | In index date chart not correctly furnished. |
| 14 | D-WP(C)/54840/2026 | ARUN KUMAR PATRA | 2026-11-17 | 1. Father name not correctly furnished in both Affidavit. |
| 15 | D-ABLAPL/35255/2026 | BISWARANJAN DALAI | 2026-11-17 | Unredacted copy of Annx-1 be filed in sealed cover |
| 16 | D-ABLAPL/35279/2026 | SIDHARTHA MISHRA | 2026-11-17 | 6.VI.Receipt Showing Serv.copy To Vigilance not Filed. |
| 17 | D-CRLMC/35201/2026 | JUGALA KISHORE PANDA | 2026-11-17 | 1.Receipt Showing Serv.copy To Vigilance not Filed. 2.Petition not correctly addressed to Honorable Court |
| 18 | D-CRLMC/35216/2026 | BIBHUTI BHUSAN DASH | 2026-11-17 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |

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| | | | | .Petition not correctly addressed to Honorable Court 1. Signature of the petitioner in V.nama and affidavit does not tally with cause title. |
| 19 | D-CRLMP/35211/2026 | KIRAN KUMAR PATEL | 2026-11-17 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. Put up for further S.R. |
| 20 | D-CRLMP/35236/2026 | GHANASHYAM MUDULI | 2026-11-17 | I.Petition not correctly addressed to Honorable Court |
| 21 | D-ABLAPL/35079/2026 | DEEPAK KU SAHOO | 2026-11-17 | 1. No. of criminal antecedent is to be furnished. 2. The name of the petitioner mentioned in the affidavit is not correctly furnished |
| 22 | D-ABLAPL/35213/2026 | ARIJEET MISHRA | 2026-11-17 | 1. Point No.2 in the Affidavit is not correctly furnished. |
| 23 | D-ABLAPL/35214/2026 | SURESH KUMAR JENA | 2026-11-17 | 1. The name and address of the Victim/Informant and her relations may be redacted from F.I.R . 2. The unredacted copy of the same may be kept in sealed cover. |
| 24 | D-ABLAPL/35259/2026 | SATYABRATA DASH | 2026-11-17 | .Petition not correctly addressed to Honorable Court 1. P.S.No. is not correctly furnished at Para 2 of the petition. 2. Affidavit is not stamped properly. |
| 25 | D-ABLAPL/35260/2026 | BYOMAKESH TRIPATHY | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 26 | D-ABLAPL/35263/2026 | BINAYA BHUSAN ROUTRAY | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 27 | D-ABLAPL/35261/2026 | BYOMAKESH TRIPATHY | 2026-11-17 | 1. Paragraphs mentioned in the petition is not correctly furnished. |
| 28 | D-RSA/52172/2026 | PRASANTA KUMAR SATAPATHY | 2026-11-17 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/-Not Paid. Decree Rs 05/- Not Paid. 2. Cause Title Not in order.R-8 being Dead made Party and R-8(a) of the L.A.Court not made Party |
| 29 | D-WP(C)/54829/2026 | BHABANI SHANKAR RAYAGURU | 2026-11-17 | Petition not correctly addressed to Honorable Court. |
| 30 | D-WP(C)/54830/2026 | BHABANI SHANKAR RAYAGURU | 2026-11-17 | 1. Annexure number not correctly furnished in para no.1, Prayer of the petition, page nos. 15 and 17. Petition not correctly addressed to Honorable Court. |
| 31 | D-BLAPL/35243/2026 | RAJIB LOCHAN PATTNAIK | 2026-11-17 | Petition not correctly addressed to Honorable Court |
| 32 | D-WP(C)/54771/2026 | HRUDANANDA MOHAPATRA | 2026-11-17 | Receipt Showing Serv.copy To SC(T) not Filed. |
| 33 | D-WP(C)/54784/2026 | SOUMYA JYOTI BISWAL | 2026-11-17 | 14-NOT PROPERLY INDEXED. |

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| | | | | Not properly Paginated after page No.65. |
| 34 | D-BLAPL/35242/2026 | CHIRANJEEV BIDYABHUSHAN | 2026-11-17 | Petition not correctly addressed to Honorable Court |
| 35 | D-WP(C)/54489/2026 | LAXMAN PRADHAN | 2026-11-17 | 10.II.Subject Code incorrectly Mentioned |
| 36 | D-BLAPL/35244/2026 | CHIRANJEEV BIDYABHUSHAN | 2026-11-17 | Petition not correctly addressed to Honorable Court |
| 37 | D-CONTC/54673/2026 | ADV. | 2026-11-17 | Paragraphs not properly mentioned in petition as well as declaration. |
| 38 | D-CRLMP/12185/2026 | SUSANTA KUMAR ROUT | 2026-11-17 | Name of Victim mentioned in Lawzima order sheet,Order sheet and Acknowledgement slip be redacted. |
| 39 | D-WP(C)/54865/2026 | SOUBHAGYA KUMAR DASH | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 40 | D-WP(C)/54872/2026 | MANISHA AGARWAL | 2026-11-17 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>1. Page no.24 Annex-1 not exhibited. |
| 41 | D-WP(C)/54880/2026 | LALIT KUMAR MAHARANA | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 42 | D-WP(C)/54881/2026 | JYOTIRMAY GUPTA | 2026-11-17 | i) Synopsis and Date chart not mentioned in index. 30.II.Petition not correctly addressed to Honorable Court |
| 43 | D-WP(C)/54882/2026 | AJAYA KUMAR MOHARANA | 2026-11-17 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>30.II.Petition not correctly addressed to Honorable Court |
| 44 | D-WP(C)/54841/2026 | PRAVASH CHANDRA MAHAPATRA | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 45 | D-FAO/55037/2026 | BIBHUTI KESHARI BISWAL | 2026-11-17 | 1. Free copy of order not filed i) Neat and legible copy of Anx-1 3 4 and page no. 20-22 are to be filed ii) Put up for SR after filing of free copy of order and removal of defects. |
| 46 | D-FAO/55036/2026 | BIBHUTI KESHARI BISWAL | 2026-11-17 | 1. C. copy of order not filed. i) Neat and legible copy of Anx-1 3 4 and page no. 20-22 are to be filed. ii) Put up for SR after removal of defects and filing of Free copy of order. |
| 47 | D-CMAPL/54877/2026 | RASHMIKANTA MAHALIK | 2026-11-17 | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 48 | D-WP(C)/54837/2026 | RAMAKRISHNA BISOI | 2026-11-17 | 1. Notifications dated not correctly furnished Sl. no.4 in Index and para no.2. |
| 49 | D-WP(C)/54955/2026 | NIRANJAN PANDA | 2026-11-17 | 1.Opp.1 not described.2.Documents showing property to be alienated not annexed. |
| 50 | D-ABLAPL/35226/2026 | SIDHARTHA SANKAR RAY (2) | 2026-11-17 | 1. In A.bail, the petitioner not swear the affidavit by himself. 2. Name of the Victim/Informant be redacted in F.I.R. copy. 3.Unredacted copy be filed in seal cover. |
| 51 | D-BLAPL/35283/2026 | SATYA NARAYAN MISHRA 4 | 2026-11-17 | 1. Name of the Victim/Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover. |
| 52 | D-ABLAPL/35203/2026 | JUGALA KISHORE PANDA | 2026-11-17 | 1. Page no. of the A.bail petition wrongly reflected in book mark. 2. Synopsis and date |

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| | | | | chart not alphabetically paginated. 3. Name of the Victim/Informant be redacted in F.I.R copy. 4. Unredacted copy be filed in seal cover. |
| 53 | D-ABLAPL/35207/2026 | JUGALA KISHORE PANDA | 2026-11-17 | 1. Page no. of the A.bail petition wrongly shown in book mark and also wrongly paginated in the petition. 2. Vernacular certificate not furnished. |
| 54 | D-WP(C)/54734/2026 | PRAFULLA KUMAR RATH | 2026-11-17 | Synopsis and date chart not correctly page marked. 2.In petition copy page no.9 Annexures 3 to 5 not mentioned. |
| 55 | D-WP(C)/54737/2026 | ANAS TANWIR | 2026-11-17 | 1.Synopsis and date chart not correctly page marked. 2.In declaration of writ petition paragraphs not correctly furnished. 3.Page nos.29 31 32 34 37 to 38 53 to 55 57 62 not legible. 4.Page nos.67 to 69 not page marked. |
| 56 | D-BLAPL/35245/2026 | RAJIB LOCHAN PATTNAIK | 2026-11-17 | Petition not correctly addressed to Honorable Court |
| 57 | D-WP(C)/54883/2026 | SHASHI BHUSAN JENA | 2026-11-17 | 1.In index Synopsis and date chart not page marked |
| 58 | D-WP(C)/54959/2026 | NIRANJAN PANDA | 2026-11-17 | 1.Deed Document showing property to be alienated be annexed. |
| 59 | D-BLAPL/35246/2026 | RITURANJAN CHHOTARAY | 2026-11-17 | 14-NOT PROPERLY INDEXED.<br><br>Page no. not correctly furnished. |
| 60 | D-ABLAPL/35066/2026 | RAGHUNATH DAS MOHAPATRA | 2026-11-17 | 1. Subject code is not correctly furnished. 2. P.S.case name and No.mentioned in the Cause Title does not tally with that of prayer and F.I.R. 3. The name and address of the Informant and her relations maybe redacted from F.I.R. and petition as mentioned in the F.I.R. 4. The unredacted copy of F.I.R. and Photographs of injured under Annexure 2 may be kept in sealed cover. 5. The name of the Complainant as mentioned in Para 2 of the petition does not tally with that of F.I.R. |
| 61 | D-BLAPL/35248/2026 | RAJIB LOCHAN PATTNAIK | 2026-11-17 | Petition not correctly addressed to Honorable Court |
| 62 | D-MACA/51120/2026 | HEMANT KUMAR MUND | 2026-11-17 | i) ) Status of Appellant ,Chargeable C.Fee .and Age of the op not correct as per annexure -1 in C.T. |
| 63 | D-MACA/51112/2026 | DURGA CHARAN DEY | 2026-11-17 | C.Copy Not filed.I.A. filed for dispensing with the same.ii) D- MACA no. not correctly furnished in para-4 and prayer of the I.A.no. 2396/2026. . I)D- MACA no. not correctly furnished in I.A. no. 2396/ 2026. |
| 64 | D-WP(C)/54826/2026 | BHABANI SHANKAR RAYAGURU | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 65 | D-WP(C)/54827/2026 | BHABANI SHANKAR RAYAGURU | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 66 | D-WP(C)/54834/2026 | BHABANI SHANKAR RAYAGURU | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |

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| 67 | D-ABLAPL/35073/2026 | PRIYA RANJAN SINGH | 2026-11-17 | 1. The word similar types of may be removed from Reference certificate. 2.The name of the Victim/Informant and her relations name may be redacted form F.I.R. copy under Annexure 1 3. The unredacted copy of the same may be kept in sealed cover. |
| 68 | D-CMP/54871/2026 | PRASHANTA KUMAR NAYAK | 2026-11-17 | 1.Synopsis and date chart not alphabetically paginated. 2. 10.II.Subject Code incorrectly Mentioned |
| 69 | D-CMP/54297/2026 | ABHISEK KEJARIWAL | 2026-11-17 | 1.Rabindranath Sahoo and Hiramani Sahoo who were party in C.S.86/09 not made party in CMP |
| 70 | D-WP(C)/54530/2026 | PRASANTA KUMAR JOSHI | 2026-11-17 | 1. Paragraphs number not furnished in Declaration. 2. Affidavit not page marked. 3. Page nos. 65 and 66 not filed. 4. Page Nos. 44,98 and 99 repeated twice. 5. Paragraphs not properly mentioned in the petition. |
| 71 | D-STREV/54702/2026 | KAJAL SAHOO | 2026-11-17 | i) Sub-para wrongly mentioned in para no. 7 and 8. ii) Address of the Honble court wrongly mentioned in I.A. no. 64/2026. |
| 72 | D-WP(C)/54026/2026 | SOURAV DAS | 2026-11-17 | i) Annexure-19 not mentioned in page no. 207.ii) Page nos 37, 3,365 to 368 , 376, 407, 408, 411, 412, 416, 419 and 422 not neat and legible.iii) page no. 420 not legible and not in proper form. |
| 73 | D-WA/44053/2026 | RAMAKANTA NAYAK | 2026-11-17 | 1.Period of Delay 69 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3.Op no. 2 to 10 in wp (c) are not made party in appeal memo. i) Status of parties not furnished. ii)corrected page and legible copy not in proper place. iii)Op no. 2 to 10 in wp (c) are not made party in appeal memo.iv) Provision of law not furnished in I.A. v) Put up for SR after removal of defects. |
| 74 | D-BLAPL/35151/2026 | DHIRENDRA KUMAR MOHAPATRA | 2026-11-17 | i)Reference Certificate not properly furnished. |
| 75 | D-BLAPL/35235/2026 | SUNIL KUMAR PANDA | 2026-11-17 | i)Reference Certificate not properly furnished. |
| 76 | D-BLAPL/35230/2026 | SHIBANI SHANKAR PRADHAN | 2026-11-17 | )Criminal antecedent of the Petitioner not furnished |
| 77 | D-ABLAPL/35273/2026 | ARJUNA CHARANA BEHERA | 2026-11-17 | i)Vernacular Certificate not furnished. |
| 78 | D-RVWPET/54769/2026 | LALIT KUMAR MAHARANA | 2026-11-17 | Put up for SR after filing of c. copy of impugned order |
| 79 | D-RVWPET/54833/2026 | GYANA RANJAN MAHAPATRA | 2026-11-17 | 1.C. copy of impugned order not filed.i) Neat and legible copy of Index and Rvwpet to be filed. ii)Put up for SR after removal of defects. |
| 80 | D-WP(C)/54549/2026 | ASHOK KUMAR MOHANTY | 2026-11-17 | 1. Registration Certificate dated not correctly furnished in para no.3. |
| 81 | D-WP(C)/54940/2026 | DIPTIRANJAN MOHAPATRA | 2026-11-17 | 1. Paragraphs number not correctly furnished in Declaration |

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| 82 | D-CONTC/54941/2026 | ADV. | 2026-11-17 | i) Not correctly address furnished to Honorable court. ii) Page No.8 not legible |
| 83 | D-CONTC/54937/2026 | ADV. | 2026-11-17 | I) Not correctly address furnished to Honourable court.ii)Page no.8 not legible.iii) Undertaking for English translator not furnished |
| 84 | D-CONTC/54938/2026 | ADV. | 2026-11-17 | i) Not correctly address furnished to Honorable court. ii) Undertaking for English translator not furnished. |
| 85 | D-CONTC/55052/2026 | ADV | 2026-11-17 | i) Not correctly address furnished to Honorable court. ii) Paragraph S.L not correctly furnished. iii)S.L No 4 in averments not correctly furnished in the affidavit |
| 86 | D-CONTC/54849/2026 | BIBHUTI BHUSAN DASH | 2026-11-17 | Addressed to the Honorable court not correctly furnished |
| 87 | D-WP(C)/55090/2026 | SAROJA KANTA SAMAL | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 88 | D-WP(C)/55169/2026 | SUBHAM AGRAWAL | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 89 | D-CRLMC/35300/2026 | BISWAJIT PASAYAT | 2026-11-17 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>1. Paragraph no. not correctly furnished in declaration of I.A. |
| 90 | D-CRLMC/35323/2026 | KRUSHNA CHANDRA MEHER | 2026-11-17 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>.Petition not correctly addressed to Honorable Court 1.Copy of Annexure-1 and 2 disclosing the name of Informant/Victim be kept in cover.2. Signature of the petitioner in V.nama and affidavit does not tally with cause title.3. As per Impugned order under Annexure-3 name of the Lower court does not tally with Synopsis,Date chart and petition. |
| 91 | D-CRLMC/35277/2026 | BYOMAKESH TRIPATHY | 2026-11-17 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. Annexure-CRLMC Petition 1 and 2 not page marked in Index.2. V.nama not properly placed on record.3. C.Copy of F.I.R. to be filed.Put up for further S.R. |
| 92 | D-CRLMC/35310/2026 | SUSANTA KUMAR BARAL | 2026-11-17 | Petition not correctly addressed to Honorable Court |
| 93 | D-CRLMC/35306/2026 | ANIKET MISHRA | 2026-11-17 | 1. Annexure-1 and 2 not page marked in Index.2. After page no.9 and 10 not marked.3. C.Copy of impugned order dated 02.12.2023 vide Annexure-2 not filed. |
| 94 | D-CRLMC/35272/2026 | BHABANI SHANKAR DASPARIDA | 2026-11-17 | 1. Paragraph no. not correctly furnished in the petition. |
| 95 | D-ABLAPL/35290/2026 | TAPAS KUMAR PRAHARAJ | 2026-11-17 | 1. Synopsis not properly paginated. 2. Reference certificate not properly furnished. |

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| 96 | D-ABLAPL/34457/2026 | ANUGRAHA NARAYAN SAMANTRAY | 2026-11-17 | 1. Page No.9 is not legible properly 2. The name and Address of the informant/Victim may be redacted from F.I.R.copy under Annexure 2 at page 13. 3. The address of the accused may be mentioned at page 8(Annexure 1 may be filed completely) 4.In the synopsis,the P.S.case No. and G.R.case No. may be mentioned correctly. |
| 97 | D-BLAPL/35285/2026 | RABINDRA NATH PRUSTY | 2026-11-17 | 1. Fathers name of the petitioner mismatch in petition and rejection order 2. Whether 1st or 2nd.....bail application not mention. |
| 98 | D-BLAPL/35345/2026 | SURYA PRATAP DEO | 2026-11-17 | Receipt Showing Serv.copy To Vigilance not Filed. i)Reference Certificate not properly furnished. |
| 99 | D-WP(C)/54717/2026 | SUBHADUTTA ROUTRAY | 2026-11-17 | 1.Annx.3 not neat.2.Annx.5 not marked at page.38 |
| 100 | D-BLAPL/35208/2026 | ARIJEET MISHRA | 2026-11-17 | 1. In reference certificate BLAPL No. 2052/25 is wrongly typed as 2025/25 |
| 101 | D-WA/53896/2026 | DEBASISH TRIPATHY,A.G.A | 2026-11-17 | Corrected page not in proper place. Put up for SR after removal of defects. |
| 102 | D-WA/54355/2026 | SANJIB MOHANTY | 2026-11-17 | 1.Period of Delay 3 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. Page no 82 wrongly marked after page no. 91. |
| 103 | D-CRLMC/35420/2026 | PRABIN DAS | 2026-11-17 | .Receipt Showing Serv.copy To Vigilance not Filed. |
| 104 | D-WP(C)/54875/2026 | SOUMYA RANJAN MOHANTY | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 105 | D-WP(C)/54733/2026 | JNYANANANDA PANDA | 2026-11-17 | Paragraphs not properly mentioned in declaration. |
| 106 | D-WP(C)/54710/2026 | DEEPAK KUMAR PANI | 2026-11-17 | 14-NOT PROPERLY INDEXED.<br><br>1.Paragraphs not properly mentioned in petition as well as declaration. 2.Not properly paginated after page No.20. |
| 107 | D-WP(C)/54933/2026 | M. BALAKRISHNA RAO | 2026-11-17 | 1. Annexure number not correctly furnished in Prayer of the petition. 2. Receipt showing service copy of petition on S.C. (T) not filed. |
| 108 | D-WP(C)/54856/2026 | SAMARENDRA MOHANTY | 2026-11-17 | i) Annexure-16 not attested. |
| 109 | D-WP(C)/54905/2026 | BINAYA BHUSAN ROUTRAY | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 110 | D-WP(C)/55149/2026 | ACHYUTANANDA PATTANAIK | 2026-11-17 | 1. Serial number not correctly furnished in Index. |
| 111 | D-BLAPL/35342/2026 | AMITAV TRIPATHY | 2026-11-17 | 1. Past criminal antecedent not mention in reference certificate. |
| 112 | D-BLAPL/35339/2026 | DALIRANI BEHURAY | 2026-11-17 | 1. One page in between Annexure-1 and 2 not paginated. |
| 113 | D-BLAPL/35349/2026 | BIBHUTI BHUSAN ROUT | 2026-11-17 | 1. Past criminal antecedent of the Petitioner not mention in Reference certificate. 2. Not address to Honble the ACJ. |
| 114 | D-BLAPL/33173/2026 | SAMARENDRA BAHADUR | 2026-11-17 | 1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. Last Page of the Affidavit has not |

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| | | | | been paginated 3. Name of the place at Para5(b) of the FIR and name of the Informant at the last Page of the FIR need redaction. 4. The unredacted copy of the FIR shall be kept in a separate envelop duly closed. |
| 115 | D-ABLAPL/35314/2026 | SIVA SANKAR CHAINI | 2026-11-17 | 17-REFERENCE CERTIFICATE NOT FURNISHED.<br><br>1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. |
| 116 | D-CRLMP/35393/2026 | ACHYUTANANDA PATTANAIK | 2026-11-17 | Code No.not correctly furnished. |
| 117 | D-ABLAPL/35350/2026 | RAMESH CHANDRA SWAIN | 2026-11-17 | 17-REFERENCE CERTIFICATE NOT FURNISHED.<br><br>1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. |
| 118 | D-ABLAPL/35405/2026 | ARUN KUMAR BEHERA | 2026-11-17 | Name and Details of Victim/Informant and her relatives mentioned in annexure Need not be disclosed and kept in closed cover. |
| 119 | D-ABLAPL/35186/2026 | KARTIK CHANDRA TRIPATHY | 2026-11-17 | .Petition not correctly addressed to Honorable Court 1. The name of the petitioner No. 3 mentioned in the Cause Title does not tally with that of V.Nama. 2.The name and address of the Victim and her relations may be redacted from F.I.R.copy. 3. The unredacted copy may be kept in sealed cover. |
| 120 | D-WP(C)/55041/2026 | SABYASACHI MISHRA | 2026-11-17 | .Petition not correctly addressed to Honorable Court. |
| 121 | D-WP(C)/54927/2026 | AKSHAYA KUMAR PANDEY | 2026-11-17 | Petition not correctly addressed to Honorable Court. |
| 122 | D-WP(C)/54902/2026 | ABHISHEK DASH | 2026-11-17 | i) Date mentioned in C.T. and prayer of the I.A. not tally with annexure-13. |
| 123 | D-WP(C)/54901/2026 | ABHISHEK DASH | 2026-11-17 | i) Date mentioned in C.T. of I.A. not tally with annexure -13 |
| 124 | D-CMP/54783/2026 | SOUMYA JYOTI BISWAL | 2026-11-17 | 3-AUTHENTICATION FEE IS DEFICIENT. |
| 125 | D-WA/54356/2026 | SANJIB MOHANTY | 2026-11-17 | 1. Period of Delay 3 days delay. i) Neat and legible copy of page no. 71-73 are to be filed. ii) Page no 82 wrongly marked after page no. 91. |
| 126 | D-WP(C)/55165/2026 | ITISHREE TRIPATHY | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 127 | D-WA/54359/2026 | SANJIB MOHANTY | 2026-11-17 | 1. Period of Delay 13 days delay. i) Page marked not properly in Index. ii) Date of order wrongly mentioned in book mark. iii) Page no wrongly mentioned after page no. 41. iv) Legible copy of page no. 73 to be filed. v) Page no 82 wrongly mentioned after page no. 91. |
| 128 | D-WP(C)/55083/2026 | MANAS RANJAN PRADHAN | 2026-11-17 | i) Annexure-3 marked 2 times in petition. 30.II.Petition not correctly addressed to |

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| | | | | Honorable Court |
| 129 | D-WA/54357/2026 | SANJIB MOHANTY | 2026-11-17 | 1. Period of Delay 13 days delay. i) index page marked not properly. ii) Neat and legible copy of page no. 16 28 30 34 38 40 73 are to be filed. iii) Page no. 82 wrongly marked after page no. 91. |
| 130 | D-CONTC/55075/2026 | ADV. | 2026-11-17 | i) Not correctly address furnished to Honorable court. |
| 131 | D-CONTC/55080/2026 | SUBHADUTTA ROUTRAY | 2026-11-17 | i) Not correctly address furnished to Honorable court. |
| 132 | D-WP(C)/55175/2026 | SUBHAM AGRAWAL | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 133 | D-WA/54461/2026 | ASISH KUMAR RAY | 2026-11-17 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>1.. Court Fee Rs-12/- to be paid. 2. Anxs are not marked in appeal memo. Put up for SR after removal of defects |
| 134 | D-ABLAPL/35291/2026 | SMRUTI RANJAN ROUT | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 135 | D-ABLAPL/35218/2026 | DEEPAK KU SAHOO | 2026-11-17 | I.Petition not correctly addressed to Honorable Court 1. The name and address of the Victim and her relations name may be redacted from F.I.Copy and marriage certificate . 2.The unredacted copy of the same may be kept in sealed cover. |
| 136 | D-WP(C)/55089/2026 | MANAS RANJAN PRADHAN | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 137 | D-WP(C)/55096/2026 | MANAS RANJAN PRADHAN | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 138 | D-WP(C)/55098/2026 | MANAS RANJAN PRADHAN | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 139 | D-WP(C)/54904/2026 | KAJAL SAHOO | 2026-11-17 | i) Paragraph no. not correctly furnished in Affidavit. |
| 140 | D-RSA/48757/2026 | ARIJEET MISHRA | 2026-11-17 | 1.. Court Fee Rs.10185/- Payable,Claiming for exemption.Caste Certificate Not Filed. |
| 141 | D-CONTC/54858/2026 | ADV | 2026-11-17 | i)Not correctly address furnished to Honorable court. ii) Age of petitioner not tally in the Affidavit AND Declaration. |
| 142 | D-CRLMC/19312/2026 | PITAMBAR PANDA | 2026-11-17 | 1. Father name of the op. no.2 not mentioned in cause title or Corrected cause tile not filed. |
| 143 | D-WP(C)/54914/2026 | AJAYA KUMAR PRADHAN | 2026-11-17 | .Petition not correctly addressed to Honorable Court. Page marking of writ petition in index and book mark are different. |
| 144 | D-WP(C)/54884/2026 | SRIKANTA KUMAR NATH | 2026-11-17 | .Petition not correctly addressed to Honorable Court Relation of petitioner in cause title not mentioned. |
| 145 | D-WP(C)/54908/2026 | JAYASHREE BISWAL | 2026-11-17 | Synopsis and date chart not correctly page marked. |
| 146 | D-WP(C)/54909/2026 | MASUM PRIYADARSHINI BEHERA | 2026-11-17 | Petition not correctly addressed to Honorable Court. |
| 147 | D-WP(C)/55076/2026 | MANAS RANJAN PRADHAN | 2026-11-17 | .Petition not correctly addressed to Honorable Court 1.Anx-1 not page marked. 2.Anx-2 |

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| | | | | wrongly page marked as Anx-1 |
| 148 | D-WP(C)/55191/2026 | DR. JITENDRA KUMAR LENKA | 2026-11-17 | I.Petition not correctly addressed to Honorable Court Anx-2 to 5 page marking in book mark not correct. 2.In petition copy Anx-2 to 5 not correctly page marked. |
| 149 | D-WP(C)/55186/2026 | SARADA PRASAD DASH | 2026-11-17 | .Petition not correctly addressed to Honorable Court |
| 150 | D-WP(C)/55167/2026 | PRATAP KUMAR BEHERA | 2026-11-17 | 1. Date of order not correctly furnished Sl. no.8 in Index and para no.12. |
| 151 | D-WP(C)/55162/2026 | PRATAP KUMAR BEHERA | 2026-11-17 | 1. Date of order not correctly furnished Sl. no.8 in Index and para no.12. |
| 152 | D-WP(C)/54963/2026 | BHABANI SANKAR DAS | 2026-11-17 | i) Age of the deponent not mentioned in Affidavit |
| 153 | D-WP(C)/55084/2026 | MALAYA RANJAN BEHERA | 2026-11-17 | i) Paragraph no. not correctly furnished in Affidavit.ii) Date mentioned in Index, Book mark and para-2 of page 6 not tally with annexure-4.iii) L.A.A.W.S. of Rs. 10/- not paid. 30.II.Petition not correctly addressed to Honorable Court 10.I.Subject Code Not Furnished . |
| 154 | D-CRLMC/32971/2026 | RANJAN KUMAR NAYAK | 2026-11-17 | 1.Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover. |
| 155 | D-WP(C)/55082/2026 | SAROJA KANTA SAMAL | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 156 | D-WP(C)/55099/2026 | PRADEEP KUMAR MAHAPATRA | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 157 | D-WP(C)/55104/2026 | PRADEEP KUMAR MAHAPATRA | 2026-11-17 | 30.II.Petition not correctly addressed to Honorable Court |
| 158 | D-ABLAPL/35297/2026 | TUKUNA KUMAR MISHRA | 2026-11-17 | 1. The name and address of the victim/Informant and her relations name may be redacted from F.I.R. copy. 2.The unredacted copy of the same may be kept in sealed cover. |
| 159 | D-WP(C)/55338/2026 | MANOJA KUMAR KHUNTIA | 2026-11-17 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br><br>30.II.Petition not correctly addressed to Honorable Court 2.In declaration of petition paragraphs not mentioned. |
| 160 | D-CMP/54868/2026 | ABHISHEK DASH | 2026-11-17 | 3-AUTHENTICATION FEE IS DEFICIENT.<br><br>.Petition not correctly addressed to Honorable Court O.P No-9 being Dead made as Party. |
| 161 | D-WA/20835/2026 | RAMDAS ACHARY | 2026-11-17 | 1.. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. Status of appellant not furnished. |
| 162 | D-WA/23295/2026 | RAMDAS ACHARY | 2026-11-17 | 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Status of appellant not furnished. |
| 163 | D-WP(C)/54259/2026 | ATUL TRIPATHY | 2026-11-17 | 1.Annx.no.not mentioned in Para no.1 4th line.2.Department of opp.1 not mentioned. |
| 164 | D-ABLAPL/35374/2026 | PRAVASH CHANDRA JENA | 2026-11-17 | 1. Name of the Victim/Informant be redacted in F.I.R copy. 2. Unredacted copy be filed in seal cover. |

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| 165 | D-ABLAPL/35362/2026 | BADAL KUMAR BEHERA | 2026-11-17 | 1. Past criminal antecedent not mention in reference certificate. 2. Not address to Honble the ACJ. |
| 166 | D-ABLAPL/35380/2026 | SURENDRA PRASAD BARIK | 2026-11-17 | 1. Name of the Victim/Informant be redacted in F.I.R. copy 2. Unredacted copy be filed in seal cover. |
| 167 | D-ABLAPL/35391/2026 | SHAKTI PRASAD DAS | 2026-11-17 | 1. Whether 1st or 2nd A.bail application not mention. |